

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1358
ANSWERED ON:07.03.2008
ACHIEVEMENT OF TARGET UNDER TSC
Paswan Shri Ramchandra;Singh Shri Rampal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any shortfall in achievement of target fixed under Total Sanitation Campaign (TSC);
- (b) if so, the details thereof;
- (c) whether the Union Government proposes to provide additional assistance to meet the target set under the Programme; and
- (d) if so, the details thereof, State/UT-wise?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) & (b): To accelerate the pace of rural sanitation coverage in India, a centrally sponsored programme, namely Central Rural Sanitation Programme (CRSP), was introduced in 1986. CRSP was restructured in 1999 as Total Sanitation Campaign (TSC), with focus on demand generation through effective information, education and communication campaign. It is being implemented in rural areas taking district as a unit of implementation. Till date, 582 projects for rural districts have been approved under TSC, with a project cycle of 4-5 years each. No annual targets are set under this programme. TSC aims to provide access to toilets to all households in rural areas by 2012. With the implementation of TSC, total percentage of households with latrine in rural area has increased to about 50% by the end of February 2008.

(c) & (d): The Central outlay for the programme for 2006-07 was Rs. 800 crore, which was increased to Rs. 1060 crore in 2007-08. The Central outlay proposed for 2008-09 is Rs. 1200 crore. State-wise allocations are not made under TSC. The State-wise details of projects approved are annexed.

Annexure referred to in the reply to part (c) & (d) of the Lok Sabha Unstarred Question No. 1358 admitted for reply on 07.03.2008.

STATE-WISE DETAILS OF PROJECTS SANCTIONED

S. No	State	No. of Project	Approved Cost (Rs. in Lakhs)	Share (Rs. in Lakhs)
			Central	State

1	ANDHRA PRADESH	22	125804.37	78342.07	28261.30	19200.97
2	ARUNACHAL PRADESH	15	4485.16	2968.49	980.03	536.64
3	ASSAM	26	48873.87	31623.50	10495.39	6754.98
4	BIHAR	38	144674.15	92841.53	30385.50	21447.12
5	CHATTISGARH	16	49316.79	32620.80	10879.20	5817.30
6	D & N HAVELI	1	47.14	35.50	0.00	11.64
7	GOA	2	972.92	574.40	228.80	169.72
8	GUJARAT	25	51875.89	31012.68	11617.90	9245.30
9	HARYANA	20	17539.06	10247.13	4066.32	3225.61
10	HIMACHAL PRADESH	12	10132.70	6347.27	2420.69	1364.74
11	JAMMU & KASHMIR	14	19444.81	12856.68	4353.85	2234.28
12	JHARKHAND	22	60481.22	39170.76	13008.07	8302.38
13	KARNATAKA	27	59488.92	36933.75	13189.44	9365.73
14	KERALA	14	20945.86	11000.76	5085.67	4859.43
15	MADHYA PRADESH	45	95002.42	61084.11	20983.15	12935.16
16	MAHARASHTRA	33	88700.39	56862.18	19636.57	12201.63
17	MANIPUR	9	6626.31	4390.85	1388.37	847.09
18	MEGHALAYA	6	5322.33	3552.01	1179.10	591.22
19	MIZORAM	8	3246.52	2174.54	708.91	363.07

20	NAGALAND	9	4133.74	2734.20	858.43	541.11	
21	ORISSA	30	105296.62	68921.73	22505.87	13869.01	
22	PONDICHERY	1	248.90	158.06	0.00	90.84	
23	PUNJAB	16	7780.34	4261.40	2012.30	1506.64	
24	RAJASTHAN	32	65366.90	43284.64	14462.14	7620.12	
25	SIKKIM	4	2074.82	1352.36	455.56	266.90	
26	TAMILNADU	29	79704.13	45437.19	18542.97	15723.96	
27	TRIPURA	4	6931.41	4127.47	1615.26	1188.68	
28	UTTAR PRADESH	70	187257.08	117167.50	42560.45	27529.11	
29	UTTARAKHAND	13	9948.31	6433.89	2093.53	1420.89	
30	WEST BENGAL	19	70312.60	42478.10	15637.41	12197.09	
	TOTAL	582	1352035.67	850995.54	299612.17		201428.34